# IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena

... APPLICANT / PETITIONER

Vs.

Earth Gracia Buildcon Pvt. Ltd.

RESPONDENT

## SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.02.2018

## Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

### PRESENTS:

For the Petitioner(s):-

Mr. Rakesh Kumar Singh Advocate

For the Respondent(s):-

Mr. Attin Shankar Rastogi, Advocate

Mr. Joel, Advocate

#### ORDER

Arguments heard. Order reserved.

(M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)